

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. No. 23/111/10

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.12.2017**

**NAME OF THE COMPANY:** M/s Saurabh Agrotech Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Vivek Malik and Mr. Dhawal Jain, Advocates

For the Respondent (s): Mr. Ramesh Singh, Advocate  
Ms. Swaralipi Deb Ray, Advocate

**ORDER**

Ld. Counsel for the Petitioner has placed the order of the Hon'ble High Court of Rajasthan wherein the proceedings before this Bench has been stayed. This file has also been summoned. The Registrar may take appropriate steps for necessary compliance.

Adjourned sine-die.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**